- *219. SHRI ANUBHAV MOHANTY: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) what is the scheme for providing food to the students of the Tribal Welfare Schools;
- (b) what measures Government has taken to safeguard the girl students in such schools; and
 - (c) what is the procedure fixed for medical checkup of such students?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Ministry of Tribal Affairs does not have a separate scheme for providing food to the students enrolled in the Tribal Schools. For Ekalavya Model Residential Schools, from grants under Article 275(1) of the Constitution, ₹ 42,000/- per student per year is given for various expenses. Residential schools, in general, run by various States/UTs bear the cost of meals. All these schools are eligible for Mid Day Meal Scheme of Ministry of Human Resource Development till class VIII. For schools run by NGOs/Voluntary Organizations with funds received from the Ministry, ₹ 220/- p.m. per student is given as diet charges in Non-Residential Schools and ₹ 660/- p.m. per student in Residential Schools. In the case Low Literacy Districts, an amount of ₹ 750/- p.m. per student is provided by the Ministry for mess charges.

- (b) To ensure physical safety of girl students, this Ministry is laying emphasis on:
 - Construction of Residential Schools with Co-education having capacity of 200-300 students.
 - (ii) Construction of toilets
 - (iii) Engage lady wardens for Girls Hostel
 - (iv) Boundary wall for Hostels
 - (v) Detailed guidelines giving protocol to ensure Girl Students safety has been issued.
- (c) Periodic health check-up of the students is conducted as per the guidelines of Rashtriya Bal Swasthya Karyakram (RBSK) which is supported under the NRHM. All Tribal Welfare Departments of the State Governments/UT Administrations have been directed to ensure health card for every child and also ensure independent third-party evaluation of the health check-up of the students. The steps that have been taken are:
 - (i) A protocol for Sickle Cell Disease screening has been laid out.

- (ii) Nutrition: To ensure proper nutrition, consumption of Minor Millets, traditional food, green leafy vegetables, development of kitchen garden, etc. are being encouraged.
- (iii) Deworming of children has been emphasised.
- (iv) For Folic Acid Supplement, a protocol to be followed has been issued to all Tribal Welfare Departments.

FDI in the Country

†*220. SHRI NARESH AGRAWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of foreign investment made after opening up of Foreign Direct Investment (FDI) in the country;
 - (b) the status of foreign investment indifferent sectors; and
 - (c) the countries which are top foreign investors in India?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The total amount of FDI inflow (FDI equity + Equity capital of unincorporated bodies, Re-invested earnings and other capital) received since August, 1991 to January, 2015 is US\$ 377.80 billion.

(b) and (c) The sector-wise and country-wise information on FDI inflow are available only for FDI equity inflows (FIPB/SIA approval route, RBI Automatic route and Acquisition of Existing Shares) w.e.f. April, 2000 and relevant details are given in Statement—I and II respectively.

Statement - I
Sector-wise details of FDI equity inflows from April, 2000 to January, 2015

Sl.No.	Sector	Amount of FDI Inflows		% age of
		(In ₹ million)	(In US\$ million)	Total Inflows
1	2	3	4	5
1.	Services Sector (Fin., Banking, Insurance, Non Fin/Business, Outsourcing, R&D, Courier, Tech. Testing and Analysis, Other)	2,017,282.81	42,101.98	17.32
2.	Construction Development: Townships, housing, built-up infrastructure and construction-development projects	1,129,163.62	24,028.19	9.88

[†]Original notice of the question was received in Hindi.